

AGRICULTURAL SEMINARS

***2131. Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

- (a) how many agricultural Seminars were conducted for the year 1951-52;
- (b) how many are programmed to be conducted for the current year;
- (c) what amount is allotted for the expenses of each Seminar; and
- (d) whether actual cultivators take part in these Seminars?

The Minister of Food and Agriculture (Shri Kidwai): (a) Two.

(b) No programme for seminars in the current year has yet been finalised.

(c) Generally no expenses are incurred, the persons attending being mostly nominees of States.

(d) The two Seminars already held were for Extension workers from States. Association of farmers with future Seminars will depend upon the purpose for which such seminars are arranged.

POTATO CULTIVATION

***2132. Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any steps have been taken for the development of potato cultivation; and

(b) if so, what are the steps and their results?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) A note detailing the steps taken and the results achieved is placed on the Table. [See Appendix X, annexure No. 24]

GODOWNS

***2133. Shri K. C. Sodhia:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of Rent paid by the Central Government for the storage of foodgrains during 1951-52; and

(b) what amount was spent in building godowns by the Central Government for the storage of foodgrains during 1951-52?

The Minister of Food and Agriculture (Shri Kidwai): (a) The total amount payable is Rs. 8,42,723. Out of this, a sum of Rs. 6,66,185 has been

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paid and for the balance of Rs. 1,76,538 claims have not been received.

(b) No godown was built. Surplus military structures were purchased and repaired at a cost of Rs. 11,74,900.

RAILWAY ENGINE DRIVERS

***2134. Shri Muniswamy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that orders have been issued recently to drivers of Railway Engines in Southern Railway that they must run the train at a stretch for 200 miles instead for 100 miles as at present;

(b) if so, what are the reasons therefor; and

(c) whether any extra allowance is granted to them?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). There was no limit of 100 miles beyond which drivers were not previously required to work. As a result of the review of certain links over the former S. I. Railway portion of the Southern Railway, changes have been introduced so as to make the pattern on the whole Southern Railway system more uniform, and this change has resulted in some drivers working mail and express trains over a distance of about 200 miles instead of only about 100 miles as they used to do before.

(c) Extra mileage allowance, based on the additional number of miles run by the drivers, is paid to them for the extended runs.

मध्यप्रदेश में चीनी का कारखाना

***२१३५. श्री चाण्डक :** क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में चीनी का कारखाना चलाने के बारे में सरकार की कोई योजना है ; और

(ख) यदि है तो सरकार द्वारा उस दिशा में क्या पग उठाये गये हैं और यह योजना इस समय किस स्थिति में है ?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) A party was selected by the State Government and approved by the Government of India to start a sugar factory in Harda Tehsil of the Hoshangabad District. As the party has not yet made any progress in the matter it is under consideration, in consultation with the State Government, whether the permission granted to the party should be cancelled.

संतरोँ के निर्यात के लिये रेल के सी० ए०

टाइप के डिब्बे

*२१३६. श्री चाण्डक : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या सेंट्रल रेलवे पर स्थित कल्मेश्वर, कोहली, काटोल, कालंभा, नरखंड तथा पांडूना की संतरा-मंडियों के व्यापारियों और उत्पादकों की ओर से बड़े बड़े शहरों में संतरे भेजने के लिये रेल के सी० ए० टाइप डिब्बे दिये जाने के बारे में सरकार को कोई अभ्यावेदन मिला था ;

और

(ख) सरकार ने इस विषय में क्या पग उठाये हैं ?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No representation has been received from Orange dealers and farmers from these stations for the supply of C. A. type wagons for orange traffic.

(b) Does not arise.

नागपुर और दिल्ली क बीच फलों की विशेष माल गाड़ियाँ

*२१३७. श्री चाण्डक : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या सरकार को नागपुर और दिल्ली के बीच फलों की विशेष माल गाड़ियाँ चलाने के बारे में कुछ आवेदन मिले हैं;

और

(ख) यदि मिले हैं, तो सरकार ने इस विषय में क्या पग मे उठाये हैं ?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No.

(b) During the period 15th February to 10th May, 1952, the Central Railway, on their own initiative, ran 62 coaching specials for the movement of oranges from the Nagpur Division.

AMMONIA SULPHATE

*2138. **Shri P. C. Bose:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the use of the chemical fertilizer Ammonia Sulphate, renders the land sterile and unproductive for several years;

(b) what is the authoritative scientific opinion about the effect of this fertilizer on land; and

(c) whether Government have issued any pamphlet or literature describing in detail the use of this fertilizer for the information of the cultivators?

The Minister of Food and Agriculture (Shri Kidwai): (a) No.

(b) The scientific opinion given by our experts is that Ammonium Sulphate is superior to other forms of inorganic nitrogen. Its continued use for a long period is, however, likely to produce deleterious effects unless it is applied with proper irrigation and in combination with organic manures.

(c) The State Governments issue pamphlets and literature in the regional languages detailing the use of fertilisers for the guidance of the cultivators according to local conditions of soil and climate and the nature of the crop to be raised.

SCHEDULED CASTES IN SERVICES

*2139. **Shri Jangde:** Will the Minister of Home Affairs be pleased to state whether the proposal dated the 15th August, 1951 sent by certain M.P.'s to the Commissioner for Scheduled Castes and Scheduled Tribes is being considered favourably in view of the inadequate representation of Scheduled Castes in services?

The Minister of Home Affairs and States (Dr. Katju): The proposals have been considered carefully and, while it has not been possible to accept